NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 08.11.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
IA 124/17 in CP(IB) No.59/ BB/2017	-	For hearing	Rule-4(3) of IB	Harsha Mutt Vs Lukup Media Pvt. Ltd.

	SL. NAME (IN CAPITAL) NO. & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
ί.	· Projud » K Arodhy a LFON (volt law fort	new Petitioner	Lyv-K Arady.
	9632516869)
2.	LAKSHMI MENON (For C.K Nandakumas Low Chambers)	Respondent	Lakshmi
	9880073412		

ORDER

Counsel for Petitioner is present. Counsel for Respondent is also present. I.A 150/17 is listed today for hearing. I.A 124/17 is also listed today, because one more application filed in this case. For filing objections in I.A 150/17 time extended as last chance, list it on 13/11/2017.

Member (T)

Member (J)